

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3581  
ANSWERED ON:15.05.2006  
HAZARDOUS CHEMICAL INDUSTRIES  
Gehlot Shri Thaawar Chand

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the name of the chemical industries in the country categorized into hazardous industries from the pollution point of view during the last three years;
- (b) the details of the locations, status of pollution, pollutant gases and liquids of said industries, State-wise;
- (c) whether the Union Government has banned the establishment of some hazardous industries;
- (d) if so, the details thereof alongwith names of such industries;
- (e) the details of the State Governments which have permitted the establishment and operation of such industries after the ban; and
- (f) the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANPIQUE)

(a) and (b): Under the identified 17 categories of highly polluting industries, 2678 industries have been identified as highly polluting units. The state-wise number of industries and the pollution control compliance status is annexed. Out of 2678 units, 2044 units have provided requisite pollution control facilities and 335 units are closed. The remaining 299 units are identified as defaulters and actions are taken for ensuring compliance in these units.

(c) As per information of Central Pollution Control Board, no ban has been imposed on establishing of industries. However, attention is given on siting of industries so that associated pollution problem could be checked.

(d)to (f): Does not arise.